

**GOVERNMENT OF INDIA
MICRO, SMALL AND MEDIUM ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2329
ANSWERED ON:21.07.2009
IMPACT OF CHINESE IMPORT
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Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether Cheap Chinese imports have an adverse impact on the Small and Medium Enterprises (SMEs) in the country;
- (b) if so the details thereof;
- (c) whether SMEs have requested the Government to take strict anti-dumping measures to stop cheaper Chinese imports; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) & (b) Imports from other countries, including China, could either be used as raw material/components for further production or as substitutes for domestically produced goods. As such, the precise effect of imported goods on small and medium enterprises in the country is varied and not quantifiable.

(c) & (d) The Directorate General of Anti Dumping and Allied Duties (DGAD) initiates anti- dumping investigations on the basis of applications filed by domestic industries, supported by evidence of dumping, injury and causal link between dumped imports and alleged injury to domestic industry. Such objections submitted by domestic industry are processed as per procedures and within the time limit specified under the Custom Tariff Act of 1975 (as amended in 1995) and the rules made thereunder. DGAD does not maintain any record with regard to the size/category (whether micro, small or medium) of the applicants. Eighteen fresh anti-dumping investigations are currently being undertaken by DGAD involving China PR. In ten out of these eighteen anti-dumping investigations, various other countries beside China PR are also involved as the subject countries and in eight investigations, China PR is the only subject country. In ten out of the eighteen anti-dumping investigations, preliminary findings have since been issued.